

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 56/(MAH)/2011  
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

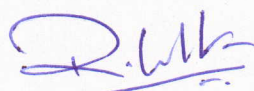
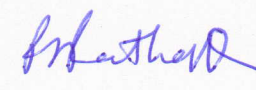
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2016

NAME OF THE PARTIES: Shri Paras Porwal

V/s.

M/s. Blue Lotus Jewellery Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
①	Jaideep Mitra	Counsel for P. L. H. H. H.	
②	Rahul Karnik	Adv. for P. L. H. H. H.	
③	Rakesh Pathak (Adv. for Respondent)	Attending for Adv. Kedar Wagle for Respondent	

Order

CP. No. 56/397-398/CLB/MB/MAH/2011

At request of both sides, list this matter for final hearing on 25.11.2016.

sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)

sd/-

V. NALLASENAPATHY  
Member (Technical)